

**Shri Hukam Chand
Kachhavaia:
Shri Tridib Kumar Chaudhuri:**

Will the Minister of Finance be pleased to state:

(a) whether the aid promised during the Third Plan by the different countries has been received in full;

(b) if not, the reasons therefor; and

(c) whether the aid received so far has been fully utilised?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) to (c). The total amount of aid pledged for the Third Plan by various countries and international institutions amounts to Rs. 3095.53 crores (apart from food aid), of which agreements have been signed for Rs. 2670.48 crores; orders placed amount to Rs. 1992.87 crores and the amount actually drawn to Rs. 1481.08 crores.

The reasons for the difference between the aid promised, aid received and the aid actually drawn are as follows:

- (i) It takes sometime to present detailed project data and applications to lending agencies and to translate the pledges into the loan agreements as referred to in Chapter III of the Report of the Committee on the Utilisation of External assistance (laid on the Table of the House on 16th April, 1964).
- (ii) Some lenders have statutory requirements about certifying or satisfying themselves on the economic and technical viability of the projects and this calls for detailed appraisal which is time consuming.
- (iii) In certain cases, essentially of suppliers' credits, negotiations between potential importers and potential suppliers have to be substantially advanced before utili-

sation of credit can take place.

(iv) In the case of loans that have already been negotiated, ordering especially for the public sector involves tendering procedures which, in the case of projects, involve detailed work on specifications and on examination of such bids as are received.

(v) In the case of loans for projects, actual drawal of credit is dependent upon both the fabrication of equipment abroad which often takes some years and on the physical implementation of the project in India; thus project credits quite often get disbursed over a period of four or five years.

(vi) Credits that are applicable to the purchase of miscellaneous capital equipment, components and raw materials are quicker to disburse than capital projects but even so involve time for negotiation and placing of orders and for shipment.

Overdrawal by States

*69. **Shri Maheswar Nalk:
Shri P. R. Chakraverti:
Shri K. N. Tiwary:
Shri Hem Raj:
Shri Daljit Singh:
Shri Bhagwat Jha Asad:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shrimati Savitri Nigam:
Shri P. C. Borooah:
Dr. L. M. Singhvi:
Shri Bibhut Mishra:
Shri Shree Narayan Das:
Shri Hukam Chand
Kachhavaia.,
Shri Jashvant Mehta:
Shri A. N. Vidyalkankar:**

Shri R. S. Pandey:
Shri R. Barua:

Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that some of the States have heavily overdrawn on the Reserve Bank amounting to over Rs. 200 crores;

(b) if so, whether Government have now directed the States to raise the moneys thus falling short by taxation from their resources; and

(c) the other remedial or preventive measures taken in this regard?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) In terms of the agreements with the State Governments the Reserve Bank of India act as their bankers and details of transactions between them cannot be made public.

(b) and (c). States have been advised to regulate their expenditure within the resources available to them and not to look to the Reserve Bank as a source for financing their budgetary deficits.

Size of 1966-67 Plan

*70. **Shri Vishram Prasad:**
Shri Bagri:
Dr. Ram Manohar Lohla:
Shri Madhu Limaye:
Shri Yashpal Singh:
Shri Bhanu Prakash Singh:
Shri M. L. Dwivedi:
Shri Bhagwat Jha Azad:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri P. C. Borooah:
Shri Shiv Charan Gupta:
Shri J. B. S. Bist:
Shri Dharmalingam:

Will the Minister of **Planning** be pleased to state:

(a) whether it is a fact that the size of the Plan, for the first year of the Fourth Five Year Plan i.e. 1966-67 has been considerably reduced;

(b) if so, the reasons therefor; and

(c) whether it will not affect the food production programme?

The Minister of Planning (Shri Asoka Mehta): (a) to (c). A paper on the Annual Plan for 1966-67 is under formulation and will be laid on the Table of the House sometime in March, 1966. While the overall size of the Plan may be lower, as compared to previous year, outlays for agricultural programmes are being substantially stepped up.

Arrears of Taxes

*72. **Shri Hem Raj:**
Shri Warior:
Shri Indrajit Gupta:
Shri Vasudevan Nair:
Shri Prabhat Kar:
Shri Prakash Vir Shastri:
Shri Hukam Chand
Kachhavaia:
Shri Jagdev Singh Siddhanti:
Shri D. N. Tiwary:
Shri Bade:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri P. C. Borooah:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri Yashpal Singh:
Shri Karni Singhji:
Dr. P. Srinivasan:
Shri Paramasivan:

Will the Minister of **Finance** be pleased to state:

(a) the arrears of **Wealth Tax**, **Income Tax**, **Expenditure Tax**, **Gift Tax** and **Customs Duty** that have accumulated for the years from 1962 to 1965, State-wise; and

(b) the special measures employed to recover them?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat): (a) and (b). The information is being collected and it will be laid on the Table of the House as early as possible.